COMMITTEE OF THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES (1993-94)

(TENTH LOK SABHA)

TWENTY-FIFTH REPORT

MINISTRY OF CHEMICALS AND FERTILISERS (DEPARTMENT OF FERTILISERS)

ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS
CONTAINED IN THE FIFTH REPORT OF THE COMMITTEE ON
THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES
(TENTH LOK SABHA) ON THE MINISTRY OF CHEMICALS AND
FERTILISERS (DEPARTMENT OF FERTILISERS) - RESERVATIONS
FOR AND EMPLOYMENT OF SCHEDULED CASTES AND SCHEDULED
TRIBES IN PARADEEP PHOSPHATES LIMITED.

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Presented to Lok Sabha on _______
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LOK SABHA SECRETARIATION NEW DELHI

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PAGE (iii) COMPOSITION OF THE COMMITTEE (iv) INTRODUCTION 1 CHAPTER -I REPORT CHAPTER - II Recommendations/Observations which have been accepted by the Government. Recommendations/Observations which the CHAPTER - III Committee do not desire to pursue in view of the Government replies. CHAPTER - IV Recommendations/Observations in respect of which replies of the Government have not been accepted. CHIPTER - V Recommendations/Observations in respect of which final replies have not been received. APPENDIX: Analysis of Action Taken by Government on the recommendations contained in the Report of the Committee. Minutes of the sitting of the Committee on the Welfare of Scheduled Castes and

md 7.10.1993

INTRODUCTION

- I, the Chairman, Committee on the Welfare of Scheduled Castes and Scheduled Tribes having been authorised by the Committee to submit the Report on their behalf, present this Twenty-Fifth Report (Tenth Lok Sabha) on Action Taken by Government on the recommendations contained in the Fifth Report (Tenth Lok Sabha) on the Ministry of Chemicals and Fertilisers (Department of Fertilisers)-Reservations for and Employment of Scheduled Castes and Scheduled Tribes in Paradeep Phosphates Ltd.
- 2. The Draft Report was considered and adopted by the Committee on the Welfare of Scheduled Castes and Scheduled Tribes at their sittings held on 30 June, 1993 and 7 October, 1993.
- 3. The Report has been divided into the following Chapters:
 - I. Report
 - II. Recommendations/observations which have been accept d by Government.
 - III. Recommendations/observations which the Committee do not desire to pursue in view of Government replies.
 - IV. Recommendations/observations in respect of which replies of Government have not been accepted by the Committee and which require reiteration.
 - V. Recommendations observations in respect of which final replies of Government have not been received.
- 4. An analysis of the action taken by Government on the recommendations contained in the Fifth Report (Tenth Lok Sabha) of the Committee is given in Appendix. It would be observed, thereform, that out of the 23 recommendations made in the Report, 17 recommendationsi.e. 73.9 per cent have been accepted by the Government; the Committee do not desire to pursue 4 recommendations i.e. 17.3 per cent of their total recommendations in view

of Government replies; 2 recommendations i.e.8.6 per cent in respect of which replies of Government have not been accepted by the Committee require reiteration and for no recommendations final replies of Government have been awaited.

NEW DEIHI

December 13, 1993 1915(Saka)

Chairman,
Committee on the Welfare
of Scheduled Castes and
Scheduled Tribes.

CHAPTER_I REPORT

This Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes deals with the Action Taken by Government on the recommendations contained in the 5th Report (Tenth Lok Sabha) of the Committee on the Ministry of Chemicals & Fertilizers (Deptt. of Fertilizers) regarding Reservations for and employment of Scheduled Castes and Scheduled Tribes in Paradeep Phosphates Limited.

- 1.2 The Fifth Report was presented to Lok Sabha on 10.4. 1992. It contained 23 recommendations. Replies of the Government in respect of these recommendations have been examined and may be categorised as under:-
- (i) Recommendations and observations which have been accepted by the Government (Sl.Nos. 2, 3, 4, 5, 6, 7, 8, 10, 12, 13, 14, 15, 16, 18, 19, 20 & 21).
- (ii) Recommendations and observations which the Committee do not desire to pursue taking into consideration the replies of the Government (Sl.Nos.9, 11, 17 & 22).
- (iii) Recommendations and observations, replies to which have not been x accepted by the Committee and which require reiteration (S1.Nos.1 & 23).
- (iv) Recommendations and observations in respect of which final replies have not been received (Nil).
- 1.3 The Committee will now deal with those action taken replies of the Government which need reiteration.

- (A) BOARD OF DIRECTORS
 (Recommendation at Sl.No.1. Para 1.12)
- In paragraph 1.12 of the Fifth Report (Tenth Lok Sabha) the Committee recommended that the Government should take serious efforts to draw a panel of suitable SC/ST persons with requisite background and experience for appointment on the Board of the Public Undertakings under the Department of Fertilizers and ensure that at least one SC/ST, official or non-official, is appointed as Director on the Board of Directors of PPL as well as other eight undertakings under the Department of Fertilizers.

4

- In their reply the Government have stated as follows:
 "The recommendation has been noted. All efforts would be made to have at least one SC/ST Member on the Board of the Public Sector Undertakings under the administrative control of this Department."
- of the Government to be vague. Keeping in view the nonrepresentation of either SC or ST in the Board of Directors of
 the Public Sector Undertakings under/administrative control of
 the Ministry of Chemicals and Fertilizers (Department of
 Fertilizers) the Committee would like to reiterate their
 recommendation that immediate and story should be at least one SC/ST as official or non-official
 Director on the Board of Directors of Paradeep Phosphates Ltd.
 as well as those of other eight Public Sector Undertakings
 under the Department of Fertilizers.

TRAINING ABROAD

(Recommendation S1 Nc.23, Para 5.12).

1.7 In para 5.12 of their Report the Committee recommended that keeping in view the fact the PPL is a new and small organisation and only four employees have been sent for training abroad during the last 3 years,

the Committee would like to recommend that in future, whenever names of employees are proposed for training abroad, a fair and proportionate representation should be given to SC/ST employees.

follows:-

"A number of officers deputed to training abroad so far has been very limited. As far as possible a fair and proportionate representation of SC/ST employees will be considered while nominating officers for training abroad.".

In 9. The Committee are not satisfied with the reply of the Government and would like to reiterate that a definite representation should be given to SC/ST employees whenever names of employees in PPL are proposed for training abroad.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfate of Scheduled Castes and Scheduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertili
zers (Department of Fertilizers) - Reservations for and
employment of Scheduled Castes and Schduled Tribes in
Waradeep Phosphates Limited.

Recommendation (Sl. No. 1 Para 1.13)

The committee further note that the PPL Board had never discused about the representation of SC/ST in services and other allied matters. They recommend that the Board of Directors of PPL and other undertakings should invariably review at regular interval the representation of SCs/STs and allied matters as one of the agenda items.

REPLY

1.13 The recommendation has been noted for compliance. Instructions are being issued to all the public sector undertakings under the administrative control of this Department that their Board of Directos should review at regular intervals the representation of SCs/STs and allied matters.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Scheduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Department of Fertilizers) - Reservations for and employment
of Scheduled Castes and Schduled Tribes in Paradeep Phosphates
Limited.

Recommendation (Sl.No. Para 2.21)

The committee recommend that the Directives of the Department of Personnel regarding the appointment of Liaison Officer and the constitution of a separate SC/ST cell in regard to its functioning should be strictly followed by the Department of Fertilzers in letter and spirit. Considering the importance of periodical inspection of rosters for ensuring proper implementation of reservation orders in offices/public undertakings under the Ministry/Department the committee desire that the Liaison officer appointed by the Ministry/Department, should undertake periodical inspection of rosters maintained by PPL.

REPLY

2.21 Deputy Secretary incharage of Administration in the Department of Fertilizers has been nominated. as Liaison Officer to look after the matters pertaining to SCs/STs in the public undertakings under the administrative control of this Department. A separate SC/ST Cell in the General Coordination Section of the Department of Fertilizers is also functioning for the prupose. The rosters maintained by PPL were last inspected in December, 1991. Periodical inspection of rosters maintained by PPL would be undertaken by the Liaison Officer.

Statement showing the action taken on the recommendations/conclusions contained in the Fifth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers (Deparatment of Fertilizers) - Reservations for and employment of Scheduled Castes and Scheduled Tribes in Paradeep Phosphates Limited.

Recommendation (Sl. No. Para 2.22)

The Committee are surprised to note that the process of appointding Liaison Officers in PPL started only in 1989 i.e. 8 years after the incorporation of the Company and adequate attention was not paid initially to SC/ST representation on various posts. This is a serious lapse on the part of the Management as well as the administrative Ministry. They desire that immediate steps should be taken to ensure implementation of reservation orders.

REPLY

- 2.22 PPL has taken following steps to ensure implementation of reservation orders:
- Rosters have been prepared and the same were inspected by the Director of SC/ST and Ex-Official Deputy Commissioner (SC/ST), Government of India, Bhubaneswar.
- 2. Officers have been trained for implementation of SC/ST Reservation policy.
- 3. A special recruitment drive to clear the backlog of reserved vacancies for SC/ST has been undertaken and action plan for filling up 130 backlog vacancies for SC/ST has been prepared.
- 4. The matter regarding representation of SC/ST would be put up to Board of Directors of PPL at regular intervals for their review.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Scheduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Department of Fertilizers) - Reservations for and employment
of Scheduled Castes and Scheduled Tribes in Paradeep
Phosphates Limited.

Recommendation (Sl. No. 2 Para 2.23)

The Committee further desire that the two Liaison Officers at Corporate Office and in Plant Office should meet periodically to exchange theirviews and sort out the difficulties experienced in their day to day working in implementation of the reservation orders.

REPLY

2.23 The procedure of holding periodical meetings of Liaison Officers has been finalised and adopted by PPL.

Statement showing the action taken on the recommendations/conclusions contained in the Fifth Report of the Committee of the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers (Department of Fertilizers) - Reservations for and employment of Scheduled Castes and Scheduled Tribes in Paradeep Phosphates Limited.

Recommendation (Sl. No. 2 Para 2.24)

The Committee find that although the rosters in the Plant Office and Corporate Office of PPL were intitially maintained from January 1988, and January 1989 respectively, these rosteers have been recast and got prepared from the date of inception with the assistance of the Director for Scheduled Castes and Schduled Tribes, Bhubaneswar. The Committee, with a veiw to preventing any aberration in the implementation of reservation rules in future, recommend that the Officers of PPL be given training in reservation rules and maintenance of rosters in order to enable them to inspect the rosteers meticulously and ensure compliance of other orders connected with the reservation rules.

REPLY

2.24 Two Officers of PPL have already been trained. Some more Officers would be deputed for tdraining to ensure compliance of Reservation Rules and maintenance of rosters.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Scheduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Deparatment of Fertilizers) - Reservations for and employment
of Scheduled Castes and Schduled Tribes in Paradeep Phosphates
Limited.

Recommendation (Sl.No. Para 2.25)

The Committee are not inclined to agree with the Statement of the Management of PPL that no complaint whatsoever has been received from either SC or ST employees during the last three years even though no separate complaint register was maintained for this purpose. In their opinion instead of leaving things to memory, a separate complaint/grievance register should be maintained to record the complaints, as and when received from SCs/STs, and steps taken for their prompt disposal.

REPLY

2.25 A separate Complaint/Grievance Registeer is now being maintained by the SC/ST Grievance Cell of PPL to record the complaints /grievances received from SC/ST and for their disposal.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Schduled TDribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers (Department of Fertilizers) - Reservations for and
employment of Scheduled Castes and Scheduled Tribes
in Paradeep Phosphates Limited.

Recommendation (Sl. No. 2 Para 3.19)

The committee note with disnay that there has been huge shortfalls both in direct recruitment and in vacancies filled through promotions in PPL. The overall percentage of SC Employees in categories A,B,C, and D is 2.4, 4.4, 9.4 and 17 respectively and the corresponding percentage of STs is Nil, 1.5, 1.8 and Nil. The usual plea that SC/ST candidates are not available is hardly suitable convincing as there is no evidence to show that serious efforts were made in the past to recruit required number SCs/STs. The location of the plant which obstacles the SCs/STs to join services in PPL, as stated, seems to be a distant truth. The principal reason for dismal low representation of SC/ST in the services of PPL, as has been stated elsewhere, is that in the initial stages recruitdment was made on the pleea of urgency to meet the requirement of project construction without paying adequate attendtion to the representation of SC/ST. The committee are not happy with the indifferent attitude by the company in following the Presidential Directives. They recommend that all out efforts should be made to ensure prescribed representation of SCs/STs in the services of PPL without further delay. They also recommend that the PPL should assess the requirement of SC/ST manpower for the next five years category-wise and tdrade-wise and take measures for their timely selection In case candidates for and recruitment. a particular trade are generally not available the matter may be taken up with Govts. of Orissa and adjoining states for introduction of such disciplines in their respective Industrial Training Institutes with provision for reservation of seats for SCs/STs in those disciplines.

REPLY

3.19 PPL have launched a Special Recruitment Drive to clear the backlog vacancies reserved for SC/ST. An Action Plan has been drawn for clearance of 130 backlog vcancies for SC/ST. The category-wise break up is as under:

Catagory	sc	<u>st</u>	Total
A	14	08	22
В	17	13	30
С	Nil	78	78
D	Nil	Nil	Nil
Total	31	99	130

2. As a part of Special Recruitment Drive, 1 Officer (SC) in Group B; 1 Accounts Assistant (SC) and 4 Trainees (ST) in Group C have joined. In addition to above the following offers have been issued:

Catagory	<u>sc</u>	ST	Total
A	03	Nil	03
В	02	Nil	02
С	02	23	25
D	Nil	Nil	Nil
Total	07	23	30

(A Committee inter alia comprising a representative of DOF was deputed to various Colleges/Educational Institutions located in the Districts predominantly inhabited by the Scheduled Tribes in the State of Orissa for selection of final year students for appointment in PPL as Trainees against regular vacancies. AS a result of this exercise, PPL have been able to issue 23 offers to the final year students belonging to Scheduled Tribe.

- 3. A written test for Junior Executive Trainees (JETs) in Chemicals Engineering, Accounts, Administration & Commercial and Marketing was held on 26.4.92 followed by interviews. Both in the written test and in the intervie, the SC/ST candidates have been given concessions. Recruitment process is also on for exclusive selection of SC/ST trade/technician apprentices as well as to the regular posts.
- 4. As regards assessment of requirement of SC/ST manpower for the next five years category-wise and trade-wise it may be mentioned that the manpower requirement in PPL is under review and the requirement of SC/St manpower will be assessed after the review is completed by October, 1992.
- 5. The recommendation that in case candidates for a particular trade are generally not available, the matter might be taken up with the Govt. of Orissa and adjoining States for introduction of such disciplines in the respective industrial training institutes with the provision for reservation of seats for SCs/STs has been noted for compliance.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Schduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Department of Fertilizers) - Reservations for and employment
of Scheduled Castes and Scheduled Toribes in Paradeep
Phosphates/Limited.

REcommendation (Sl.No. ∉ para 3.21)

The committee further recommend that as per Government instructions whenever circumstances demand, vacancies reserved for SCs and STs should be interchanged.

REPLY

3.21 The vacancies reserved for SC/ST would be interchanged as per the Government instructions.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Caste and Scheduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Department of Fertilizers) - Reservations for and employment
of Scheduled Castes and Scheduled Tribes in Paradeep
Phosphates Limited .

Recommendation (Sl.No. Para 4.7)

The Committee note that the Management of PPL have started giving advertisements for the reserved vacancies in various newspapers including local/regional newspapers, announcing these vacancies over All India Radio/Doordarshan and sending the copies of advertisements to recognised SC/ST associations since last year. This is a step in right direction and they would urge upon the Management to follow this procedure meticulously.

REPLY

4.7 The observation of the Committee has been noted for compliance. The procedure of giving advertisements for the reserved vacancies in the various newspapers including local/regional newspapers and announcement of these vacancies over All India Radio/Doordarshan and transmission of the colpies of advertisement to recognised SC/ST Associations would be scrupulously followed.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Scheduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Department of Fertilizers) - Reservations for and employment
of Scheduled Castes and Scheduled Tribes in Paradeep
Phosphates Limited.

| 3 | Recommendation (Sl. No. ₩ Para 4.8)

The Committee stress that besides sending the notification/advertisements for reserved vacancies to the concerned local Employment Exchange and special Employment Exchange for SC/ST at Bhubaneswar, the copies thereof should also be forwarded to central Employment Exchange, Employment Exchanges of neighbouring districts, especially the tribally populated ones, the Director General of Employment and Training as well as Director of Social Welfare of Orissa for sponsoring suitable SC/ST candidates.

REPLY

- 4.8 At present PPL are sending copies of the Advertisements issued to the following Agencies for sponsoring the names from SC/ST candidates:
- 1. Local Employment Exchange
- 2. Special Employment Exchange for SC /ST, Bhubaneswar
- 3. Orissa State Depressed Classes League, Bhubaneswar

In addition to the above, copies of advertisement would also be sent in future to Central Employment Exchange; Employment of Exchanges of neighbouring Distdricts; Director General of Employment and Training as well as Director of Social Welfare of Orissa as recommended by the Committee.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Repor of the Committee
on the Welfare of Scheduled Castes and Scheduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Pertilizers
(Department of fertilizers) - Reservtions for and employment
of Scheduled Castes and Scheduled Tribes in Paradeep
Phosphates Limited .

Recommendation (S1. No. Para 4.9)

The Committee would also like the Management to forward copies of recruitdment notifications, especially relating to SCs/STs, to various recognised SC/ST Welfare Organisa - tions in the country who may motivate the SC/ST candidates of that area to apply for these posts.

REPLY

4.9 Copies of the Advertisement are sent to SC/ST Associations in the State of Orissa. Hence-forth copies of the Advertisement would also be sent to various recognised SC/ST Welfare Organisations in the country.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Schduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Deparatment of Fertilizers) - Reservations for and employment
of Scheduled Castes and Schduled Tribes in Paradeep Phosphates
Limited.

Recommendation (Sl. NO. 2 Para 4.10)

The Committee are not convinced with the grounds put forward for not communicating the reasons for the rejection of SC/ST candidates to the sponsoring employment exchange and they hope that henceforth, as assured to the Committee, reasons for the rejection of SC/St candidates alongwith other details would be furnished to the Employment Exchange as per Government guidelines.

REPLY

4.10 This procedure has been adopted and will continue to be followed in future.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Scheduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers (Department of Fertilizers) - Reservations for and
employment of Scheduled Castes and Schduled Tribes in
Paradeep Phosphates Limited.

Recommendation (Sl. No. ▲ Para 4.11)

The Committee would also like to emphasise that interviews for recruitdment of SC/ST candidates, whether exclusively for recruitment of SCs/STs or otherwise, should be held separately vis-a-vis the general candidates as per the Government Directives.

REPLY

4.11 The interviews for Scheduled Castes and Scheduled Tribes are conducted separately and not alongwith the General candidates.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Schduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Department of Fertilizers) - Reservations for and employment
of Scheduled Castes and Scheduled Tribes in Paradeep
Phosphates/Limited.

Recommendation (Sl.No. Para 4.18)

They would also like the Management to give due concessions to SCs/STs at the time of effecting their promotions both for officers and other grades. Besides, while considering the SC/ST employees for promotion their ACRs should be evaluated as per Government instructions and due weightage be given to them.

REPLY

4.18 SC/ST candidates are given concession of 10% marks at the time of effecting promotion. Weightage as per the Government policy while evaluating the Appraisal Reports of the SC/ST employees will be given.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Scheduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Department of Fertilizers) - Reservations for and employment
of Scheduled Castes and Schduled Tribes in Paradeep
Phosphates Limited .

Recommendation (Sl.No. Para 4.24)

The Committee note that during 1989, six DPCs and 17 Selection Commitdtees were constituted but representatives was included in any of the DPCs/Selection Committees . In 1990 also out of 28 DPCs and 30 Selection Committees, SC/ST was represented only in 6 DPCs and 20 Selection Committees. No reason whatsoever, has been given for non-inclusion of SC/ST representative in all the DPCs/Selection Committees. Considering the fact that there are clear instructions of the Department of Personnel that atleast one person belonging to SC/ST community should invariably be included in all such Recruitment Boards/Departmental Promotion Committees. The Committee consider the non-inclucion of any SC/ST member on the DPCs and Selection Boards as a serious lapse on the part of the Management. They hope that in future PPL would follow the instructions of Department of Personnel scrupulqusly and take every possible care to ensure that such mistakes are not repeated.

REPLY

4.24 The procedure of associating representative of SC/ST in DPCs/Selection Board Committees has been adopted and will be scruplously followed.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the committee
on the Welfare of Scheduled Castes and Scheduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Department of Fertilizers) - Reservations for and employment
of Scheduled Castes and Schouled Tribes in Paradeep Phosphates
Limited.

REcommendation (Sl. No. 2 Para 4.25)

The Committee are glad to note that due weightage was given to the views of SC/ST members on the Boarad in the selection of a Hindi Typist and would urge upon the Management to maintain that spirit in future recruitments and similar concessions be extended to SC/ST candidates in their selection for other posts.

REPLY

4.25 The observation of the Committee has been noted.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Schouled Tribes
(Tenth tok SAbha) on the Ministry of Chemicals and Fertilizers
(Department of Fertilizers) - Reservations for and employment
of Scheduled Castes and Scheduled Tribes in Paradeep
Phosphates Limited.

Recommendation (Sl.No. Para 5.10)

The Committee find that under the general 'Apprentice Training Scheme' the number of SCs and STs given training was negligible until the commencement of the exclusive apprentice training programme for SCs and STs in 1991 when 35 SC/ST candidates were given training. They would suggest that PPL should resort to such exclusive training programmes for SCs and STs periodically.

REPLY

5.10 Training programme exclusively for SCs/STs would be resorted to periodically. Recently some 23 ST candidates from colleges have been selected for exclusi ve training in the various trades and their appointment in the company.

Statement showing the action taken on the recommendations/conclusions contained in the Fifth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers/ (Department of Fertilizers) - Reservations for and employment of Scheduled Castes and Scheduled Tribes in Paradeep Phosphates Limitd.

Recommendation (Sl. No. Para 3.20)

As a mesure to improve the position, the Management should undertake immediate special recruitment drives to wipe out the existing shortfalls in both SC and ST categories. Particularly inthe case of STs, the Commitdee suggest, as agreed to during evidence, that a special recruitment team should visit the tribal districts in Orissa within three months with a view to finding out suitable ST candidates for appointment in the Company.

REPLY

3.20 A committee was constituted in PPL inter-alia comprising the Liaison Officer of Department of Fertilizers and deputed to visit various Educational institutions locatd in District predominantly inhabited by Scheduled Tribes in the State of Orissa. The committee interviewed final year students and as a resultd of this exercise, 23 offers as Trainees in PPL have been issued to Scheduled Tribe candidates. They will be regularised on completion of their Training against the backlog vacancies for ST. Further, a special recruitment drive is also on for the recruitment of SC/ST trade/technician apprentices as well as for the regular posts.

Statement showing the action taken on the recommendations/ conclusions contained in the Fifth Report of the committee on the Welfare of Scheduled Castes and Scheduled Tribes (tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers (Department of Fertilizers) - Reservations for and employment of Scheduled Castes and Scheduled Tribes in Paradeep Phosphates Limited .

Recommendation (Sl. No. # Para 3.22)

The Committee also desire PPL to take adequate remedial measures to wipe out shortfall of SCs/STs in promotions. The Committee would like to be apprised of the steps taken by the Management to improve the representation of SCs/STs in PPL and the results achieved within six months.

REPLY

3.22 A report on the steps taken by PPL to improve the representation of SCs/STs would be sent to the Committee within six months. It may be mentioned that all eligible SC/ST employees have been promoted in PPL in the past.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Scheduled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Department of Fertilizers) - Reservations for and employment
of Scheduled Castes and Scheduled Tribes in Paradeep
Phosphates Limited.

Recommendation (Sl.No.

▼ Para 4.17)

The Committee regret to note that there was no promotion policy for the officers cadre in PPL till April 1991 and for other employees it is yet to be finalised by the Industrial Tribunal and formulated thereafter. The committee feel that such an inordinate delay amount to denial of promotdion to eligible perosns in time and not only puts them to financial loss but also affects adversely their future career and efficiency. They reommend that the management should take up the matter with the Tribunal on a priority basis and get the workers promotion policy case settled expeditiously.

REPLY

4.17 The matter relating to promotion policy in respect of workers is pending before the Industrial Tribunal. However, the workers have been promoted to the next higher grade on the basis of norms for promotion agreed to between the management and the Union. The pendency of matter before the Industrial Tribunal has not, in any way, resulted in denial of promotion to the workers, and as such the career of the workers has not been affected. The management of PPL is pursuing with the Tribunal to dispose off the matter at the earliest possible.

Statement showing the action taken on the recommendations conclusions contained in the Fifth Report of the Committee on the Welfare of Sceduled Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers (Department of Fertilizers) Reservations for and employment of Scheduled Castes and Scheduled Tribes in Paradeep Phosphates Limited.

The Committee note that the second phase of the PPL project is yet to be completed and pending completion of its Project. PPL might be facing difficulties in initiating pre-recruitment training programmes. The Committee are, however, not fully convinced with the reply that does not have adequate infrastructural facilities for imparting in servcie training. It is a matter of concern that even though there is a huge shortfall in the promotion SC/ST employees, no in-service training is being imparted to SC/ST employes in PPL The Committee, therefore, recommend that PPL should immediately start imparting in-service training to SC/ST candidates, as per Government instructions, to bring them up to the requisite standard so that they can compete with the general candidates for promotion to the next higher posts.

REPLY

5.11 The Human Resources Development Deptt. had started functioning in the Plant very recently. As per Government instructions, HRD Department at Plant will impart training exclusively for SC/ST employees so as to bring them up to the requisite standard so that they may compete with the general candidates.

Recommendations/Observations replies to which have not hun accepted by a comitee at which require

PROFORMA FOR SENDING ACTION TAKEN REPLIES
TO LOW SABHA SECRETARIAT

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth
Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Department of Fertilizers) Reservations for and employment
of Scheduled Castes and Scheduled Tribes in Paradeep Phosphates
Limited.

Recommendation (S1. No. | Para 1.12)

The committee recommend that the Government should make serious efforts to draw a panel of suitable SC/ ST persons with requisite background and experience for appointment on the Board of the public undertakings under the Department of Fertilizers and ensure that at least one SC/ST, official or non-official, is appointed as Director on the Board of Directors of PPL as well as other eight undertakings under the Department of Fertilizers.

REPLY

1.12 The recommendation has been noted. All efforts would be made to have atleast one SC/ST Member on the Board of the public sector undertakings under the administrative control of this Department.

Statement showing the action taken on the recommendations/
conclusions contained in the Fifth Report of the Committee
on the Welfare of Scheduled Castes and Schouled Tribes
(Tenth Lok Sabha) on the Ministry of Chemicals and Fertilizers
(Department of Fertilizers) - Reservations for and employment
of Scheduled Castes and Scheduled Tribes in Paradeep
Phosphates Limited.

Recommendation (Sl.No. Para 5.12)

Keeping in view the fact that PPL is a new and small organisation and only four employees have been sent for training abroad during the last three years, the Committee would like to recommend that in futdure, whenever names of employees are proposed for training abroad, a fair and proportionate representation should be given to SC/ST employees.

REPLY

5.12 A number of Officers deputed to training abroad so far has been very limited. AS far as possible a fair and proportionate representation of SC/ST employees will be considered while nominating officers for training aborad.

CHAPTER-V

RECOMMEND TIONS/OBSERVATIONS ON WHICH FINAL REPLY OF GOVERNMENT HAS NOT BEEN RECEIVED.

man man II I L

NEJ DELHI;

13 December, 1993

17 Agrahayana, 1915(S).

PARASRAM BHARDWAJ Chairman,

Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

APPENDIX

Analysis of the Action Taken by Government on the recommendations/observations contained in the Fifth Report(Tenth Lok Sabha) of the Committee.

	(vide para 4 of introduction)
Į.,	Total number of Recommendations
Ţ.	Recommendations/observations which have been accepted by Government(vide Recommendations S1 Nos.2,3,4,5,6,7,8,10,12,13,14,15,16,18,19,20 and 21)
	Number
	Percentage to total
ΠI.	Recommendations/observations which the Committee do not desire to pursue in view of Government replies(vide Recommendations Sl Nos.9,11,17 & 22.)
	Number
	Percentage to total
IV.	Recommendations/observations in respect of which replies of Government have not been accepted and which require reiteration (vide Recommendations Sl Nos. 1 & 23)
	Number
	Percentage to total
V•	Recommendations/observations in respect of which final replies of Government have not been received.
	Number
	Percentage to total

COMMITTEE ON THE VELEWE OF SCHEDUL D CAST ES AND SCHEDULED TRIBES (1993-94)

(TENTH LOK 3/Ed)

SECOND SITT 15 30.06.1993

The Committee sat from 15.00 nes. to 16.00 hrs.

PRESENT

Shri Paras Ram Bhardwaj - Chairman

MEMBERS

LOK SABHA

- 2. Shri Mahendra Baitha
- 3.
- 4.
- Shri Mahendra Baltha Shri Anadi Charan Das Shri Birsingh Mahato Shri Rup Chand Murmu Shri Raj Narain Dr. (Smt.) Padma Dr. Ramesh Chand Tomar 5.
- 6.
- 7.
- 8.
- 9. Shri Phool Chand Verma

RAJYA SABHA

- 10.
- Shri N.E. Balram Shri Ram Deo Bhandami 11.
- 12. Br. Faguni Ram
- 13. Smt. Kailashpati
- 14.
- Shri G.Y. Krishnan Shri Mentay Padmanabhan Shri Mam Ratan Rem 15.
- 16.

SECRETARIAT

- Shri R.K. Chatterjee, Deputy Secretary. Shri R.K. Unatterjee, Laputy Se
 Shri Babu Ram, Under Secretary.

- The Committee sat to conside and adopt the Draf

 **X Report on Action Taken by Government on recommendation

 contained in the Fifth Report (Tankh Lok Sabha) of the

 Committee on the Welfare of Samuduled Castes and Scheduled

 Tribes on the Ministry of Chema is and Fertilisers

 (Department of Fertilisers) Re expansions for and

 Employment of Scheduled Castes and Scheduled Tribes in

 Paradeep Phosphates Limiter:
- After some discussi desa Committee decided to a for certain latest information from the Ministry and to sit on a later date to consider and adopt the aforesai.

 Report.
- 4. The Committee then adjourned.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES (1993-94)

(TENTH LOK SABHA)

. . .

ELEVENTH SITTING 07.10.1993

The Committee sat from 15.00 hrs. to 17.00 hrs.

PRESENT

Shri Paras Ram Bhardwaj - Chairman

MEMBERS

LOK SABHA

- Shri Mahendra Baitha 2.
- Shri Ram Prakash Chaudhary 3.
- 4. Shri Anadi Charan Das
- 5. Shri Kadambur M.R. Janardhanan
- Shri Bheru Lal Meena Shri K.H. Muniyappa 6.
- 7.
- Shri Raj Marain 8.
- Shri Harchand Singh 9.
- Dr. Ramesh Chand Tomar 10.
- Shri Phool Chand Verma 11.

RAJYA SABHA

- Shri Prakash Yashwant Ambedkar 12.
- Shri N.E. Balram 13.
- Shri Ram Deo Bhandari 14.
- Dr. Faguni Ram 15.
- Shri G.Y. Krishnan 16.
- Shri Ram Ratan Ram 17.

SECRETARIAT

- Shri S.C. Gupta , Joint Secretary
- Shri R.K. Chatterjee, Deputy Secretary 2.
- Shri Babu Ram, Under Secretary.

- The Committee considered Draft Reports on (i) Action Taken by Government on the recommendations contained in their Fifth Report (Tenth Lok Sabha) on the Ministry of Chemicals and Fertilisers (Department of Fertilisers) Reservations for and employment of Scheduled Castes and Scheduled Tribes in Paradeep Phosphates Limited and (ii) Action Taken by Government on the recommendations contained in their Thirteenth Report (Tenth Lok Sabha) on the Ministry of Petroleum M and Natural Gas Resergations for and employment of Scheduled Castes and Scheduled Tribes in Gas Authority of India Limited and adopted those with & certain modifications as shown in Annexure.
- 3. The Committee also decided not to go on Tour during the month of October in view of the Assembly Elections to be held in Delhi and some other States in November, 1993. They however decided to go on tour as already approved in January, 1994, after the Assembly Elections and Winter Session of the Lok Sabha.
- 4. The Committee then adjourned.

MODIFICATION AS CARRIED OUT IN THE DRAFT REPORT ON ACTION TAKEN BY THE GOVERNMENT ON THE RECOMMENDATIONS OF THE COMMITTEE CONTAINED IN THEIR FIFTH REPORT (TENTH LOK SABHA) ON THE MINISTRY OF CHEMICALS AND FERTILISERS (DEPARTMENT OF FERTILISERS).

S1. No.	Page No.	Para No.	Line No.	Modification
1.	4	1.6	7	For "and serious efforts"
				Read "steps"
2.	4	1.6	7	For "made"
		•		Read "taken"
3.	4.	1.6	8	For "include"
				Read "ensure that"
4.	4	1.6	9	After "Director"
				Add "is appointed"
5.	5	1.9	3	For "proportion and"
				Read "percentage of"